

O.A.No.294/2007

Dated:-13.03.2012.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (A)

Nobody is responding for the applicant. Probably the applicant does not want to pursue his case. Be that as it may. Sri S.P. Singh, learned counsel for respondents is present.

The O.A. is dismissed in default of the applicant and for non-prosecution.

S.P.Singh

Member (A)

Alok Singh

Member (J)

Amit/-

OR
Copy to all
Dated 13-3-12
Brahma
14-3-2012